

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1544
ANSWERED ON:06.03.2000
POWER PROJECTS
ADHIR RANJAN CHOWDHURY;REENA CHOUDHARY

Will the Minister of POWER be pleased to state:

- (a) whether the Government have received any proposals to accord approval to the Power Projects to be set up in various states in the country and locations during the last three months;
- (b) if so, the details thereof, State-wise; and
- (c) the stages at which these proposals have been pending?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRIMATI JAYAWANTI MEHTA)

(a) to (c) : Six power projects in private as well as public sector have been received in the Central Electricity Authority (CEA) for accord of Techno-Economic Clearance (TEC) during the last three months i.e. from December, 1999 to February, 2000. The name of the project, executing agency, installed capacity, location, date of receipt in CEA and present status of these projects are given below:-

S. No.	Name of Scheme/State/ Executing Agency in CEA	Inst. Cap. (MW)	Date of Receipt	Present Status
1.	Karbi Langpi (Lower Borpani HEP in Assam by Assam State Electricity Board (Karbi Anglong Distt.) clearances such as MOEF clearance, CWC clearance etc. are yet to be recd.	2x50	7.12.99	Project is under preliminary scrutiny and all necessary
2.	Sankh HEP St. II in Bihar by Bihar Hydro Power Corp. Ltd. (Distt. Gumla) fresh DPR sent by BHPCL was the same as was sent earlier in 12/97 without taking into account CEA/CWC comments sent to them earlier BHPCL requested to submit fresh DPR based on latest price level & various CEA/CWC comments.	186	28.12.99	Returned on 13.1.2000 as
3.	Kattupalli CCPP (LNG) in Tamil Nadu by M/s Chennai Power Generation Ltd. (45 Kms. from Chennai on the East Coast)	1000	30.12.99	Project is under preliminary scrutiny in CEA. All essential

inputs/clearances
required for
TEC are yet to
be obtained by
the IPP.

4. Mandya CCPP in Karnataka 164.4 3.2.2000 Revised DPR
by M/s Mandya Power received in
Partners Ltd.(Distt. 2/2000 is
Mandya) under scrutiny.

Essential
inputs such as
Compliance of
Sec.29(2), NOC
of State Pollu-
tion Control
Board, water
availability
(Centre), Fuel
linkage and its
transport, MOEF
clearance and tentative
financial package etc.
are yet to be tied up.

5. Krishnapatna `A` TPS in 2x260 3.2.2000 Project is
Andhra Pradesh by M/s under preli-
GVK Power (Krishnapatnam) minary scrutiny
Pvt. Ltd. (Distt. Nellore) in CEA. All

essential
inputs required
for TEC of the
project are yet
to be tied up.

6. Hazira CCGT in Gujarat 156 14.2.2000 Project is
by M/s Gujarat State Energy under preli-
Generation Ltd. (Distt.Surat) minary scrutiny
in CEA. All

essential
inputs required
for TEC of the
projects are
yet to be tied
up.